

ORDER

As per direction given by the Hon'ble High Court vide letter no.480 spl Gaz II(14) dated 29.03.2019, to identify the oldest cases in the District Headquarter and Sub-Divisions as the case may be and then distribute the same in all Courts, so that oldest cases be taken up in the Action Plan 2019-2020. In order to equally distribute the same to all the courts and in the interest of work and administration, the following cases are withdrawn and transferred to the courts mentioned against their names, for taking the same in Action Plan of 2019-2020 and disposal in accordance with law:-

| S.No. | Name of the court from whom the cases are withdrawn | Name of the court to whom the cases are transferred | Number of cases |
|-------|---|---|--|
| 1. | Sh. A.K. Bishnoi, ADJ | Sh. Sudhir Parmar, ADJ | Execution Cases Sr. No 26 to 38 Total=13 Cases |
| | | Sh. Prashant Rana, ADJ | Execution Cases Sr. No 39 to 45 Total=7 Cases |
| 2. | Sh. S.K. Duggal, ADJ, | Ms. Suruchi Atreja Singh, ADJ | Execution Cases Sr. No 19 to 35 & 55 to 59 Total=22 Cases |
| | | Sh. Sudhir Parmar, ADJ | Execution Cases Sr. No 62 & 63 Total=2 Cases |
| | | Sh. S.K. Sharma, ADJ | Execution Cases Sr. No 36 to 38 Total=3 Cases |
| | | Sh. A.K. Mehta, ADJ | Execution Cases Sr. No 39 & 40 Total=2 Cases |
| | | Dr. Yashika, ADJ | Execution Cases Sr. No 41 Total=1 Case |


The Presiding Officers of the concerned courts are accordingly directed to comply the above transfer orders by 22.04.2019 and also directed to prepare the fresh list of their fixed number of Action Plan targeted cases as per performa attached and sent two sets of the same to this office within 3 days

The Presiding Officers are also directed to dispose of the aforesaid targeted cases within the stipulated period as directed by Hon'ble High Court as per the detailed guidelines and directions as conveyed vide aforesaid letter dated 29.03.2019 of the Hon'ble High Court as circulated to all the Judicial Officers.

The Statistical Assistant shall ensure that the status of the targeted cases in updated by 5th every month. However, it is made clear that the targeted cases under Action Plan 2019-2020 will not be changed or extended without the prior permission of the undersigned and without passing a appropriate order by the concerned courts as per guidelines of the Hon'ble High Court

All concerned be informed accordingly

Dated- 20.04.2019


(Ravi Kumar Sondhi)
District & Sessions Judge
Gurugram


Endst No. 3499 /J.3

Dated 19/4/19

Copy forwarded the followings for information and necessary compliance:-

1. All the concerned Judicial Officers posted at Gurugram.
2. The District Attorney , Gurugram.
3. The Presidents Bar Associations, Gurugram/Sohna/Pataudi.
4. Statistical Assistant of this office.
5. System Officer/System Assistant

Be uploaded on the website of this office


(Ravi Kumar Sondhi)
District & Sessions Judge
Gurugram

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